

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO.98 of 1992

Tuesday, this the 20th day of December, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Suresh Chandra Gupta,
Asstt. Executive Engineer(B/R),
Assistant Garrison Engineer,
B/R(P) IV NW. C/o GE(P) R&D,
Military Engineer Services,
Naval Base, P.O. Kochi-04.
2. Jagat Pal Ram,
Asstt. Executive Engineer,
Assistant Garrison Engineer,
B/R(P) No.1(NV),C/o GE(P) No.1(NV),
Naval Base, P.O. Kochi-04.
3. Sanjay Jain,
Asstt. Executive Engineer (B/R),
C/o Md.S03(D), Chief Engineer Cochin Zone,
Military Engineer Service,
Naval Base, P.O. Kochi-04.

By Advocate Mr P Santhosh Kumar.

Vs

1. Union of India rep. by
the Secretary,
Ministry of Defence,
New Delhi.
2. The Engineer-in-Chief,
Military Engineer Services,
Kashmir House, Rajaji Marg,
New Delhi.
3. The Chief Engineer,
Military Engineer Services,
Naval Base, Kochi-04.

...Respondents.

By Advocate Mr C Kochunni Nair, Senior Panel Counsel.

O R D E R

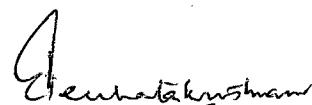
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

We are informed by counsel appearing on both sides that an identical issue is pending consideration of the Supreme Court in Writ Petition Nos. 427/90 and 160/86.

Hence, we do not think that it will be proper for us to decide the issues in this application. The decision of the Supreme Court, in the aforementioned Writ Petitions are likely to conclude the issues raised herein. If, however, after the decision of the Supreme Court, any issue raised herein remains for adjudication, applicants will be free to approach this Tribunal afresh within six months of the date of disposal of the Writ Petitions before the Supreme Court.

2. Application is disposed of as above. No costs.

Tuesday this the 20th day of December, 1994.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN